

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 234 of 2014

Dated : 17th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Madhya Pradesh Poorv Kshetra Vidyut Vitran
Co.Ltd. & Ors. Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory
Commission Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Saigal

Counsel for the Respondent(s) :

ORDER

Admit. Issue public notice.

Post the matter on **18.11.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

pr/js